

National Company Law Tribunal

Allahabad Bench

CP NO. 185/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Faith Mercantile Pvt Ltd vs. Simbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 9 & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary (Adv)		Petitioner	
2.				

CP No. 185/ALD/2017

Sh. Rahul Chaudhary, Advocate for the petitioner. The present case is filed as a fresh case. The Registry of this Tribunal make scrutiny of the case and to submit its report. Further as per the direction of the Hon'ble NCLT, a formal notice be issued to the Corporate Debtor Company for filing objection, if any.

The matter be listed on 24<sup>th</sup> January, 2018.

Dated:22.12.2017

Typed by:  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member (Judicial)